

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:5503

ANSWERED ON:06.09.2011

FUNCTIONING OF TV/RADIO TRANSMITTERS

Ju Dev Shri Dilip Singh;Pakirappa Shri S.;Rana Shri Jagdish Singh

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of complaints received by the Government with regard to poor/faulty functioning of TV/Radio Transmitters in the country alongwith the action taken/being taken thereon during each of the last three years and the current year State-wise and TV/Radio Transmitter-wise;
- (b) the number of TV and Radio transmitters set up and functioning at present in the country including rural areas, State-wise;
- (c) whether several projects are pending for a long period for want of financial and technical approval;
- (d) if so the details thereof and the time by which approval and construction work of the said pending projects are likely to be cleared/started; and
- (e) the number of Radio and Doordarshan Broadcasting Centres that have not been set up even after their approval alongwith the reasons therefor and the steps being taken in this regard, State-wise and centre-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN)

(a) & (b) Prasar Bharati has informed that at present there are 1415 Doordarshan Transmitters functioning in the country (including rural areas). State-wise number of transmitters are given in Annexure-I. Performance of TV transmitters in Doordarshan network is generally satisfactory, though complaints of malfunctioning of some of the transmitters are received from time to time. All out efforts are being made by Doordarshan to attend to the complaints promptly. However, in the case of Very Low Power Transmitters, which are unmanned installations, it takes some time to attend to the complaints as maintenance staff has to be sent from the designated Maintenance Centres.

As regards AIR 31 Nos. of complaints have been received regarding poor/faulty functioning of Radio Transmitter in the country in the last three years. The details and action taken/being taken thereon State-wise and Transmitter-wise are given in Annexure-I (A)

At present 396 AIR Transmitters (149 MW +193 FM + 54 SW) are functional in the country at 252 Stations including rural areas as per details given in Annexure-II

(c) No, Sir.

(d) Does not arise.

(e) As part of approved 10th Plan continuing scheme in the 11th Plan, the following Doordarshan projects are under implementation:

i) Studio Centre at Tirupati (Andhra Pradesh): Studio building has been constructed and major equipment procured. The project is expected to be completed during 2011-12.

ii) High Power Transmitter at Mehboobnagar (Andhra Pradesh). Building has been constructed and orders for transmitter equipment & tower placed. Project is expected to be completed by 2012-13.

iii) VLPT at Jogindernagar (A&N Islands) The project is expected to be completed by 2012.

As regards AIR, as part of approved 10th Plan continuing scheme in the 11th Plan, scheme of setting up of new AIR Stations at 149 places was approved in November, 2007 and out of these Stations at 102 places have already been completed and work is in progress at the remaining 47 places. State-wise details of 47 Stations is given in Annexure-III. In addition, under the 11th Plan, new FM Transmitters at 138 places have been approved (130 places under "Digitalization Scheme and 8 places under J&K Special Scheme). Out of these, set up at one place has already been completed and work is in progress at the remaining 137 places. The State-wise details are given in Annexure-IV.

Major reasons for delay in completion of new Stations/Transmitters are (i) delay in offering of suitable site by the concerned State Govt., (ii) delay in completion of building works at few places due to local problems and other local conditions.(iii) delay in

procurement of 10 kW FM Transmitter due to litigation.

Prasar Bharati has taken the following steps to complete the projects within the stipulated time:-

- i) A High level Committee has been constituted under the chairmanship of CEO,PB for Project monitoring and implementation.
- ii) An Empowered committee of finance has been constituted to resolve all issues related to finance.
- iii) A Project monitoring committee has been constituted under the chairmanship of Director General to strengthen the monitoring mechanism for their projects.
- iv) Nodal Officers have been nominated for the schemes included in Result Framework Document.
- v) The sanctioning power of DG has been restored to Rs. 20.00 crore.
- vi) Time Schedule for procurement and all other major activities of a project has been drawn and the progress is being monitored .